

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109
IB-584/ (ND)/2020

IN THE MATTER OF:

Lucky Packers

VS.

Weltech India (P) Ltd

.. OPERATIONAL CREDITOR

..CORPORATE DEBTOR

SECTION :

U/s. 9 IBC, 2016

Order delivered on 30.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : -

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Operational Creditor is present. He is directed to serve notice on the Respondents by all modes as per the fresh address and file the proof of service along with an affidavit on or before next date of hearing.

List the matter on 06.5.2021.

- Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit